

Central Administrative Tribunal Principal Bench, New Delhi.

OA-3200/2019

New Delhi this the 05th day of March, 2020

**HON'BLE MR. S. N. TERDAL, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Sh. Rishi Kumar
(Ex- Serviceman -Naik)
S/o Sh. Ramesher Singh
R/o VPO Madan Khurd
Tehsil Beri, Distt. Jhajjar, Haryana
Presently in Delhi
Age about 38 years (DOB:21.07.1981)
Group 'C' / DASS- Grade II

... Applicant

Versus.

1. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
2. GNCTD Through its Chief Secretary
Delhi Secretariat ,
IP Estate,
New Delhi

... Respondents

ORDER (ORAL)**BY HON'BLE MR. S. N. TERDAL, MEMBER (J)**

None for the applicant even on the second call.

2. Hence, the OA is dismissed for non-prosecution. No costs.

(MOHD. JAMSHED)
Member (A)

(S. N. TERDAL)
Member (J)

/neha/